nt>

11.06 hrs

OBSERVATION BY THE SPEAKER

Notices of Suspension of Question Hour and Adjournment Motion

Title: Adjourment Motion to discuss the issue of Babri Masjid demolition (Motion disallowed).

...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I have given a notice for the suspension of Question Hour. ...(*Interruptions*)

श्री मोहन रावले (मुम्बई दक्षिण मध्य) : अध्यक्ष महोदय, यदि ये इसी प्रकार से राम मंदिर का विरोध करेंगे, तो इसका नतीजा इन्होंने हाल ही में हुए चार राज्यों के विधान सभा चुनावों में देख लिया। जनता इन्हें माफ नहीं करेगी।â€¦(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, please allow me. ...(*Interruptions*)

श्री कीर्ति झा आज़ाद (दरभंगा) : अध्यक्ष महोदय, बहुत महत्वपूर्ण सवाल हैं। इस प्रकार से यदि ये शोर करेंगे, तो प्रश्न-काल कैसे आरम्भ होगा। मेरा निवेदन है कि प्रश्न-काल को प्रारम्भ किया जाए। â€¦(व्यवधान)

MR. SPEAKER : Shri Banatwalla, what do you want to say? You have given me notice for Adjournment Motion. Please let me know what you have to say.

...(*Interruptions*)

श्री जी.एम.बनातवाला (पोन्नानी) : मिस्टर स्पीकर सर, मैंने यह नोटिस दिया है कि क्वश्चन ऑवर को सस्पेंड किया जाए और इसकी वजह बताने के लिए मैं खड़ा हुआ हूं। बाबरी मस्जिद की शहादत हुए 11 र्वा हो चुके हैं। 6 दिसम्बर, 1992 को इसकी शहादत हुई। सुप्रीमकोर्ट के आर्डर और कांस्टीट्यूशन की धज्जियां उड़ा दी गईं। â€¦(व्यवधान)

योगी आदित्यनाथ (गोरखपुर) : अध्यक्ष महोदय, 11 र्वा से हर साल यही मुद्दा सदन में बार-बार उठाया जाता रहा है। â€¦(व्यवधान)

DR. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, something happened in 1992; what is the point in raising it today? ...(*Interruptions*)

अध्यक्ष महोदय : कृपया बैठिए। मैंने श्री बनातवाला जी को बोलने के लिए कहा है। आप लोग बैठिए। मुझे उन्हें सुनने दीजिए।

श्री जी.एम.बनातवाला : सर, यह मंसूबा तैयार किया जा रहा है कि इस सदन में एक कानून पास कर लिया जाए और उस कानून के जरिए बाबरी मस्जिद की जगह मंदिर तामीर कर दिया जाए। सर, हुकूमत को आगे आना होगा और इस बात को वाजे करना होगा कि मस्जिद की जगह मंदिर नहीं बनाया जाएगा। â€¦(व्यवधान)

MR. SPEAKER : Shri Banatwalla has given me notice for suspension of Question Hour. I want to know why he wants the Question Hour to be suspended. That is all. There is nothing more than that.

...(*Interruptions*)

MR. SPEAKER : Similar notices are received from Shri Ramji Lal Suman and Shri Basu Deb Acharia. I have heard the arguments and I do not allow the suspension of Question Hour.

...(*Interruptions*)

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, आप मुझे भी सुनिए।

अध्यक्ष महोदय : सुमन जी, जो उन्होंने कहा है, वही आपको कहना है। Suspension of Question Hour on this issue cannot be accepted.

श्री राशिद अल्वी (अमरोहा) : सर, इस पर मेरा भी एडजर्नमेंट मोशन है।

अध्यक्ष महोदय : मैंने अभी एडजर्नमेंट मोशन पर रूलिंग नहीं दी है। After the issue of suspension of Question Hour, we will decide

about the Adjournment Motion. I am only listening to the points about suspension of Question Hour.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, please allow me to speak. I have also given notice. I have a different argument. ...(*Interruptions*) Please allow me.

डॉ.विजय कुमार मल्होत्रा : सर, रोजाना यदि इसी प्रकार से क्वश्चन आवर नहीं चलने दिया जाएगा, तो कैसे काम चलेगा। ...(व्यवधान)

SHRI BASU DEB ACHARIA : I have given notice for suspension of Question Hour. ...(*Interruptions*) I also gave notice for Adjournment Motion. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, this is such an important matter that I request that you do not go by formalities. This is a matter in which we wish to express ourselves. Please allow us. ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, the Government is using the CBI to dilute the case. ...(*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, the Babri Masjid was demolished by the hoodlums of BJP, RSS, Shiv Sena, Bajrang Dal and Vishwa Hindu Parishad. ...(*Interruptions*) Action has not been taken against the main accused in the demolition case. Some of them are in the Cabinet. ...(*Interruptions*)

MR. SPEAKER : Please sit down. This is not a matter for suspensions of Question Hour.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : What we demand today is that action should be taken against the accused. ...(*Interruptions*)

MR. SPEAKER : There is no necessity of repeating.

SHRI BASU DEB ACHARIA : In the past chargesheet was issued. ...(*Interruptions*)

MR. SPEAKER : This is not an urgent issue.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : This Government is pressurising the CBI to change the chargesheet and exclude the name of one of the accused. ...(*Interruptions*)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, â€¦ (व्यवधान)

श्री चन्द्रकांत खैरे (औरंगाबाद, महाराट्र) : अध्यक्ष महोदय, मुझे भी कुछ बोलना है।

अध्यक्ष महोदय : आपका मेरे पास कोई नोटिस नहीं है।

श्री चन्द्रकांत खैरे : अध्यक्ष महोदय, चूंकि शिव सेना का नाम लिया जा रहा है इसलिए मैं शिव सेना के बारे में बोलना चाहता हूं। मुझे केवल एक मिनट का समय दीजिए।

अध्यक्ष महोदय : मेरे पास इनका नोटिस है।

â€¦ (व्यवधान)

श्री चन्द्रकांत खैरे : अध्यक्ष महोदय, शिवसेना के बारे में बोला गया है, इसलिए मुझे भी इस पर एक मिनट बोलना है।â€¦ (व्यवधान)

SHRI BASU DEB ACHARIA : Sir, they are now trying to justify the demolition.

MR. SPEAKER: Shri Basu Deb Acharia, please sit down.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : What we want is that action should be taken against the accused who are responsible for the demolition of Babri Masjid. It was a day of national shame. December 6 is the day of national shame. They have not demolished the Babri Masjid, but they have demolished the symbol of secularism of our country.

â€¦ (व्यवधान)

अध्यक्ष महोदय : आचार्य जी, कृपया आप बैठिए, नहीं तो सुमन जी को बोलने का मौका नहीं मिलेगा। सुमन जी, आप बोलिए।

â€¦ (व्यवधान)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, छ: दिसम्बर का दिनâ€¦ (व्यवधान)

अध्यक्ष महोदय : आज छ: दिसम्बर नहीं हैं, पांच दिसम्बर है।

â€¦ (व्यवधान)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, आप इन्हें बैठाइए, अन्यथा मैं बोल नहीं पाऊंगा।â€¦ (व्यवधान)

अध्यक्ष महोदय : कृपया आप बैठ जाइए।

â€¦ (व्यवधान)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, उस दिन देश की एकता को समाप्त करने का काम किया गया।â€¦ (व्यवधान) ये प्रतिक्रियावादी हैं और देश की एकता को समाप्त करना चाहते हैं।â€¦ (व्यवधान) इतना समय बीत जाने के बावजूद भी जो दोाी हैं, उनके खिलाफ कोई कार्यवाही नहीं की है।â€¦ (व्यवधान)

श्री चन्द्रकांत खैरे : अध्यक्ष महोदय, छ: दिसम्बर को छुट्टी है, इसलिए हम भी इस पर बोलना चाहते हैं।â€¦ (व्यवधान)

MR. SPEAKER: I have heard the arguments of Shri Basu Deb Acharia, Shri Ramji Lal Suman and Shri G.M. Banatwalla for suspension of Question Hour and I have disallowed the notices for suspension of Question Hour.

...(*Interruptions*)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

MR. SPEAKER: I have now taken up the notices for Adjournment Motion.

...(*Interruptions*)

श्री अनंत गुढे (अमरावती) : अध्यक्ष महोदय, यह चर्चा का विाय कैसे हो सकता है, यह चर्चा का विाय नहीं है। हर साल छ: दिसम्बर के लिए सदन में चर्चा होती है।â€¦ (व्यवधान)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, जब तक दोाियों को सजा नहीं मिल जाती, तब तक चर्चा होती रहेगी।â€¦ (व्यवधान) ये रोकने वाले कौन होते हैं।â€¦ (व्यवधान)

अध्यक्ष महोदय : सुमन जी, मैंने सोमनाथ जी को बोलने की इजाजत दी है, सोमनाथ जी, आप बोलिए।

â€¦ (व्यवधान)

प्रो. रासा सिंह रावत (अजमेर) : अध्यक्ष महोदय, सारा देश जानता है, फिर भी ये गड़े मुर्दे उखाड़ते हैं।â€¦ (व्यवधान)

SHRI SOMNATH CHATTERJEE : Sir, my appeal to all ...(*Interruptions*)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, क्या ये इस देश के ठेकेदार हैं?â€¦ (व्यवधान)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

MR. SPEAKER: May I inform the hon. Members that in the interest of going ahead with the Question Hour, I have allowed Shri Somnath Chatterjee to say whatever he wants to say on the issue of Adjournment Motion?

â€¦ (व्यवधान)

श्री चन्द्रकांत खैरे : अध्यक्ष महोदय, मुझे भी बोलना है।â€¦ (व्यवधान)

अध्यक्ष महोदय : खैरे जी, आप बैठ जाइए। सोमनाथ जी, आप बोलिए।

...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Mr. Speaker, Sir, I appeal to all sections of the House ...(*Interruptions*)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

MR. SPEAKER: Please co-operate with the Chair.

â€¦(*Interruptions*)

MR. SPEAKER: Irrespective of the subject matter, when notice for an Adjournment Motion is given, we should listen to the points.

â€¦ (व्यवधान)

अध्यक्ष महोदय : खैरे जी, आप पहले मेरी बात सुनिए।

â€¦ (व्यवधान)

MR. SPEAKER: Please sit down.

â€¦ (व्यवधान)

अध्यक्ष महोदय : मुझे जिन्होंने एडजर्नमेंट मोशन का नोटिस दिया है, उनसे मैं पूछना चाहता हूं कि इसका विाय क्या है? उसके बाद मैं प्रश्न-काल शुरू करना चाहता हूं। सोमनाथ जी, आप बोलिए।

...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Mr. Speaker, Sir, I am appealing to all sections of the House that please do not treat it as a mere routine matter. It is not a very simple matter. There are strong feelings. ...(*Interruptions*)

योगी आदित्यनाथ : अध्यक्ष महोदय, बाबरी मस्ज़िद के नाम पर हिन्दू भावना के साथ कब तक खिलवाड़ होता रहेगा। पिछले 11वार्ों से एकमात्र, एक ही मुद्दा बार-बार दिसम्बर महीने में सदन के अंदर गूंजता है।â€¦ (व्यवधान) अध्यक्ष महोदय, क्या देश के अंदर अन्य समस्याएं नहीं हैं, और भी बहुत सारी समस्याएं हैं।â€¦ (व्यवधान) उत्तर प्रदेश दंगों की चपेट में आया है।

उत्तर प्रदेश की कानून व्यवस्था पर सदन के अन्दर चर्चा होनी चाहिए, लेकिन उत्तर प्रदेश की समस्या पर चर्चा न करके बार-बार बाबरी ढांचे की समस्या यहां सदन में उठाकर ये अव्यवस्था फैलाना चाहते हैं।

â€¦ (व्यवधान)

श्री रामजीलाल सुमन : ये इस देश को तोड़ने का काम करना चाहते हैं। उत्तर प्रदेश में साम्प्रदायिक तत्वों को कुचलने का काम हो रहा है।â€¦ (व्यवधान)

श्री चन्द्रकांत खैरे : साम्प्रदायिक दंगे कौन करवाता है, यह तो आपने देखा है।

â€¦ (व्यवधान)

श्री रामजीलाल सुमन : ये अनावश्यक रूप से टोका-टाकी करेंगे तो कैसे काम चलेगा। उत्तर प्रदेश में साम्प्रदायिक तत्वों को कुचलने का काम हो रहा है।â€¦ (व्यवधान)

MR. SPEAKER : Now, please sit down.

...(*Interruptions*)

MR. SPEAKER : Let me go to the Question Hour in two minutes time. Please cooperate with me. It is just a matter of two minutes. He wants to make an argument on this, and if I am convinced by his argument then I can allow this Adjournment Motion. Otherwise, I can say that the Adjournment Motion is not allowed.

...(*Interruptions*)

MR. SPEAKER : Please sit down. Thereafter, we can start the Question Hour. It is in everybody's interest that I take a decision on the Adjournment Motion.

श्री चन्द्रकांत खैरे : अध्यक्ष महोदय, आप हमें भी एक मिनट बोलने के लिए इजाजत दीजिए।â€¦ (व्यवधान)

अध्यक्ष महोदय : मुझे अभी उनको सुनना है।

SHRI SOMNATH CHATTERJEE : Mr. Speaker Sir, I appeal to all sections of the House to have some consideration for our feelings on this side also.

डॉ.विजय कुमार मल्होत्रा : 11 साल से ले रहे हैं।â€¦ (व्यवधान)

अध्यक्ष महोदय : मल्होत्रा जी, आप तो बहुत सीनियर मैम्बर हैं।

SHRI SOMNATH CHATTERJEE : Shri V. K. Malhotra, I am saying this because you have not been able to assuage our feelings.

MR. SPEAKER : You please address the chair.

...(*Interruptions*)

MR. SPEAKER : Please sit down now.

...(*Interruptions*)

योगी आदित्यनाथ : जो मुद्दा समाप्त हो चुका है, वह मुद्दा ये उठाना चाहते हैं। 11 वर्ों से यहां एक ही मुद्दा गूंज रहा है, ये सदन में क्यों नहीं प्रस्ताव पारित करते हैं?â€¦ (व्यवधान)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, इनका यही हाल रहा तो ये बोल नहीं पाएंगे। सोमनाथ चटर्जी जैसे सीनियर सदस्य की बात में अनावश्यक रूप से .ये व्यवधान डाल रहे हैं।

â€¦ (व्यवधान)

अध्यक्ष महोदय : अब बहुत हो गया, आप बैठिये। एक मर्यादा होती है, आप मर्यादा में रहकर काम करिये। प्लीज बैठिये। अभी मैंने उनको बोलने की परमीशन दी है।

श्री रामजीलाल सुमन : उत्तर प्रदेश में साम्प्रदायिक तत्वों को ठीक करने का काम हो रहा है।â€¦ (व्यवधान)

अध्यक्ष महोदय : आप सदन का काम चलाना चाहते हैं न, तो आप ऐसी बात मत कीजिए। Please sit down. You are trying to disturb the House. This is not desirable. Please sit down.

योगी आदित्यनाथ : यहां उत्तर प्रदेश की कानून व्यवस्था पर चर्चा होनी चाहिए। â€¦ (व्यवधान)

अध्यक्ष महोदय : मैंने इनको दो मिनट बोलने की इजाजत दी है, दो मिनट में वे अपनी बात पूरी करेंगे। आपके लिए वह अच्छी बात है।

...(व्यवधान)

अध्यक्ष महोदय : सोमनाथ जी, आप मुझसे बात कीजिए।

SHRI SOMNATH CHATTERJEE : Mr. Speaker Sir, it is unfortunate that when one wants to raise an important issue, there is disturbance. There is disagreement on this issue, and who is denying that. Can I not have a say in the Parliament of India because of this? I am saying this because that is what is being done here. We are not being allowed to speak.

MR. SPEAKER : Please go ahead.

...(*Interruptions*)

MR. SPEAKER : Please sit down. Nobody should disturb him now.

SHRI SOMNATH CHATTERJEE : Sir, an unfortunate attempt is being made to derail this matter by referring to the law and order situation in Uttar Pradesh, which this House has no jurisdiction to discuss. They are trying to create further complications in this issue. How can one bring the Uttar Pradesh matter regarding the present law and order situation here?

Why are we raising this issue again? Sir, we shall continue to raise the issue related to the events of 6th December 1992, unless ...(*Interruptions*)

अध्यक्ष महोदय : आप बोलिये, आपको रुकने की जरूरत नहीं है।

SHRI SOMNATH CHATTERJEE : Sir, how can I speak? I am being interrupted again and again.

MR. SPEAKER : I am in a position to listen to you. You kindly go ahead.

SHRI SOMNATH CHATTERJEE : Sir, we shall continue to raise the issue related to the events of 6th December 1992, unless, according to us, the perpetrators of the crime are suitably punished and dealt with. Sir, we consider it as a day of national shame, and it is a black day ...(*Interruptions*)

SHRI CHANDRAKANT KHAIRE : How is it a national shame?

SHRI SOMNATH CHATTERJEE : Mr. Speaker, Sir, it is a black day in the history of India, which has a glorious tradition. ...(*Interruptions*)

श्री श्याम बिहारी मिश्र (बिल्हौर) : अध्यक्ष महोदय, आज का दिन भारत के लिए काला दिन नहीं है। â€¦ (व्यवधान) यह तो भारत के लिए गौरव का दिन है। â€¦ (व्यवधान) जब बाबरी मस्जिद का ढांचे को गिराया गया। â€¦ (व्यवधान)

अध्यक्ष महोदय : यह ठीक बात नहीं है कि मेरे परमीशन देने के बावजूद भी आप किसी मैम्बर को बोलने न दें। इन्होंने तो अभी दो सन्टेंसेस भी नही कहे।

...(व्यवधान)

अध्यक्ष महोदय : यह ठीक नहीं है। आप सब बैठ जाइये।

...(व्यवधान)

श्री चन्द्रकांत खैरे : अध्यक्ष महोदय, मुझे भी कुछ कहना है। â€¦ (व्यवधान)

योगी आदित्यनाथ : अध्यक्ष महोदय, सदन के अंदर मात्र एक मुद्दे को उठाया जा रहा है और उस बाबरी मस्जिद के लिए आंसू बहाए जा रहे हैं। â€¦ (व्यवधान) अगर उनको आंसू बहाने हैं तो अपने-अपने घरों में बैठकर उसे बहायें। â€¦ (व्यवधान) यहां पर बार-बार उस मुद्दे को उठाकर सदन का बहुमूल्य समय बर्बाद न करें। â€¦ (व्यवधान)

SHRI SOMNATH CHATTERJEE : Mr. Speaker, Sir, 6th of December this year happens to be a Saturday, and the House will not sit on that day because it is a holiday.

...(*Interruptions*)

MR. SPEAKER: Only what Shri Somnath Chatterjee is saying will go on record and nothing else.

SHRI SOMNATH CHATTERJEE : Sir, we have given notice to you. We have submitted the notice of Adjournment Motion because today is a working day and tomorrow is a holiday.

As I said, we, a large section in the House, consider it to be a black day and, therefore, a national shame. ...(*Interruptions*)

श्री चन्द्रकांत खैरे : वह ब्लैक डे कैसे हो सकता है ? वह तो भगवा दिन है। â€¦ (व्यवधान)

योगी आदित्यनाथ : 6 दिसम्बर का दिन भारत के लिए गौरव का प्रतीक है। â€¦ (व्यवधान)

SHRI SOMNATH CHATTERJEE (BOLPUR): I do not consider my friends as the only protectors of Hinduism. There are many followers of Hinduism in this world. We are not against the Hindus, we are not against Hinduism and we are not against 'Jai Sri Ram'. What are they talking of? Have they got the monopoly right to represent everybody in this country?

Sir, what they call the 'disputed structure' and we call it the '*Babri Mosque*' did not automatically fall down. It was demolished under previous arrangement. There was a conspiracy to do that. People were assembled there.

We wish to express our abhorrence to the act of sacrilege that was committed on the 6th of December, 1992.

MR. SPEAKER: Shri Somnath Chatterjee, the only question is whether this can be a matter of an Adjournment Motion.

SHRI SOMNATH CHATTERJEE : Sir, I do not find a more serious issue that is still festering the body politic of this country.

MR. SPEAKER: What is the recent occurrence in this regard?

SHRI SOMNATH CHATTERJEE : Nobody has suffered for this. They are being extolled; they are being eulogised. Today, the Members of the Treasury Benches are eulogising them. We are strongly against this.

We submit that the House should take up the Adjournment Motion on this subject and that no other business can be transacted today.

अध्यक्ष महोदय : दासमुंशी जी, आप जरा ब्रीफ में बोलिये।

...(व्यवधान)

श्री प्रियरंजन दासमुंशी : खैरे जी, आप बहुत डिसिप्लेन्ड व्यक्ति हैं। अध्यक्ष महोदय ने मुझे पहले बोलने के लिए कहा है। â€¦ (व्यवधान) Mr. Speaker, Sir, I fully endorse what Shri Somnath Chatterjee has said. The recent occurrence -- while the trial was on against the accused, who abetted or participated in the demolition -- is the way in which the cases of those accused have been handled by the CBI. In one case, CBI has gone to the High Court against the acquittal whereas in the other case, where the accused was discharged by the Raebareli Court, the CBI has not yet gone to the High Court to defend their own case. This is how they are deliberately trying to dilute the whole case and they want to protect those accused in the demolition case. That is the recent occurrence and, that is why, this notice of Adjournment Motion should be admitted.

We condemn all your manipulations and machinations aimed at making the CBI to discharge all your colleagues and, thus, putting the CBI to shame. Earlier, the CBI was known as the 'Central Bureau of Investigation', but now it is known as 'Clear Before Investigation'.

MR. SPEAKER: I have disallowed the notices of Adjournment Motion. Please sit down. I have heard you, and I have disallowed the notices of Adjournment Motion. I shall now go to the Question Hour.

...(*Interruptions*)

MR. SPEAKER: I have made up my mind that there is no recent occurrence and, therefore, I have disallowed the notices of Adjournment Motion.

...(*Interruptions*)

MR. SPEAKER: I have made up my mind and I have already given my ruling on this.

Now, Question Hour, Shri Ramsheth Thakur.

...(*Interruptions*)

अध्यक्ष महोदय : रामशेठ ठाकुर जी, आप प्रश्न पूछिये।

...(व्यवधान)

MR. SPEAKER: Considering the importance of the issue, I have permitted a few Members to speak. Every Member cannot be permitted to speak.

...(*Interruptions*)

SHRI G.M. BANATWALLA : Sir, please review your decision. ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, in protest of the demolition of the Babri mosque, we stage a walk out. ...(*Interruptions*)

11.25 hrs

(At this stage, Shri Priya Ranjan Dasmunsi, Shri Somnath Chatterjee

and some other hon. Members left the House.*)*

श्री रामजीलाल सुमन : अध्यक्ष महोदय, हम भी वाक आउट करते हैं।â€¦ (व्यवधान)

11.26 hrs

(At this stage, Shri Ramji Lal Suman and Some other Hon'ble Members left the House)

श्री रामशेठ ठाकुर (कुलाबा) : अध्यक्ष महोदय, जैसा कि हम सब जानते हैंâ€¦ (व्यवधान)

श्री चन्द्रकांत खैरे : अध्यक्ष महोदय, हमें भी बोलना है।â€¦ (व्यवधान)

अध्यक्ष महोदय : आप इस विाय पर बोलना चाहते हैं।

श्री चन्द्रकांत खैरे : जी हां।

अध्यक्ष महोदय : मैंने इस विाय पर सबको बोलने की परमीशन नहीं दी है। मैं सबको परमीशन कैसे दे सकता हूं? 10-15 मिनट के लिए तो ठीक है लेकिन अब मुझे क्वश्चन आवर भी लेना है। प्लीज़ बैठिए।

...(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : 6 दिसम्बर का दिन देश के माथे पर काला इतिहास है।â€¦ (व्यवधान) यह दिन इतिहास में कलंक है।â€¦ (व्यवधान) हम दुनिया में सैकुलरिज़्म का झंडा लहराते थे।â€¦ (व्यवधान)

अध्यक्ष महोदय : रामशेठ जी, आप अपना प्रश्न पूछिए।

...(व्यवधान)

अध्यक्ष महोदय : इसके बाद रघुवंश जी जो कहेंगे, वह रिकार्ड में नहीं जाएगा।

12.27 hrs

(At this stage, Dr. Raghuvansh Prasad Singh and Some other Hon'ble Members left the House)

अध्यक्ष महोदय : आप प्रश्न पूछिए।

...(व्यवधान)

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, they have walked out from the House on this issue. They need not raise it on the floor of the House again. Please allow the Members one-by-one to speak and this issue will be over.

MR. SPEAKER: Can you tell me under which rule I can permit him?

SHRI K. YERRANNAIDU : They asked for Adjournment Motion and you have allowed them to make their points.

MR. SPEAKER: If he wants, he can raise a point of order.

SHRI K. YERRANNAIDU : Each political party must express its opinion on this issue.

MR. SPEAKER: No debate will be allowed. If he has a point of order, I am allowing him. क्या आपका प्वाइंट ऑफ आर्डर है?

श्री चन्द्रकांत खैरे : ये लोग राम मंदिर के बारे में राजनीति करते हैं। अयोध्या में प्रभु रामचंद्र जी का मंदिर नहीं होगा तो कहां होगा। शिवसेना ने भी 11 अक्टूबर को बहुत बड़ा रामभक्त सम्मेलन किया था।â€¦ (व्यवधान)

अध्यक्ष महोदय : आपका प्वाइंट ऑफ आर्डर क्या है?

श्री चन्द्रकांत खैरे : जो लोग राम मंदिर का मुद्दा उठाते हैं, हम कहना चाहते हैं कि राम मंदिर का निर्माण हो जाए ताकि इनकी सारी राजनीति खत्म हो जाए।â€¦ (व्यवधान)

श्री अनंत गुढे : अध्यक्ष जी, मुझे भी कुछ कहना है।â€¦ (व्यवधान)

अध्यक्ष महोदय : गुढे जी, प्लीज़ बैठिए।

SHRI K. YERRANNAIDU : Sir, please give me one minute.

MR. SPEAKER: Unless you have a point of order, I will not allow.

SHRI K. YERRANNAIDU : I am on a point of order, Sir.

My point of order is that this matter is *sub judice*. This matter is pending in the Supreme Court. Once the matter is pending in the court, there is no need to raise it every time on the floor of the House.

अध्यक्ष महोदय : आप प्रश्न पूछिए। There is no substance in the point of order.

SHRI K. YERRANNAIDU : The Telugu Desam Party will abide by the court decision. In the meanwhile, if both the parties sit across the table and settle the issue, everybody will appreciate that. Otherwise, we have to wait for the pronouncement of the court. This matter is purely *sub judice*. They have no right to raise it on the floor of the House.

MR. SPEAKER: We have already taken up Question Hour.

Shri Ramsheth Thakur.